

[*Translation*]

Control of Ropar, Harike and Ferozepur Headworks

142. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether Punjab has not handed over the control of Ropar, Harike and Ferozepur headworks to Bhakra-Beas Management Board ;

(b) if so, whether the former Chief Minister of Rajasthan had written a letter to the Prime Minister on 6 December, 1989 for taking immediate action in this regard ;

(c) if so, whether necessary instructions have been given by the Union Government to Punjab Government in this regard ;

(d) if so, the details thereof ; and

(e) if not, the time by which the instructions are likely to be given ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) Control has not been handed over to Bhakra Beas Management Board.

(b) Yes, Sir.

(c) to (e) A directive was issued by the Central Government on 3rd January, 1978 under Sub Section (8) of Section 79 of the Punjab Reorganisation Act, 1966, directing the Government of Punjab to hand over the control of the Headworks at Ropar, Harike and Ferozepur to Bhakra Beas

Management Board (BBMB). Subsequently an agreement was signed by the Chief Ministers of Punjab, Haryana and Rajasthan in the presence of the Prime Minister on 31-12-1981 wherein there was a provision regarding measures to ensure equitable distribution of water to all the partner States. Accordingly, BBMB has been regularly monitoring the release of water to the various States. All the partner States including Rajasthan and Haryana are represented on the BBMB and any complaint about short supplies is taken up by the representatives of the States concerned and sorted out in the Board. Further, in a joint meeting held on 19-9-90 in which senior representatives of Government of Rajasthan, Punjab, Haryana, J&K, etc. participated, it was pointed out that Rajasthan had on no occasion brought before the Technical Committee of BBMB any complaint of less release of water. It was, *inter alia*, decided that such issues should be sorted out among the partner States in the Technical Committee.

[*English*]

Tourism Plan

143. SHRI V. S. VIJAYA RAGHAVAN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Union Government have drawn up any new tourism plan for the current year ; and

(b) if so, the details thereof, State-wise ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) and